

In the National Company Law Tribunal, Jaipur

Item No. 102

CP No. (IB)-54/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Vidya Educare Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 22.11.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Attendance marked but name not legible
For Respondent(s) : Virender Ganda, Sr. Adv
Vipul Ganda, Adv.
Sandeep Taneja, Adv.
Puneet Maheshwari, Adv.
Shelly Khanna, Adv.
Preeti Nain, Adv.

ORDER

Heard the submissions made by the counsel for the Financial Creditor. Counsel for the Corporate Debtor is present. Counsel for the Financial Creditor has sought time in the matter. The request of the counsel is acceded to. Post the matter to 19.12.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**